

Minutes of the Meeting dated 08.01.2013

Present :

1. Shri Satyananda Mishra, Chief Information Commissioner
2. Shri M.L.Sharma, Information Commissioner
3. Smt Deepak Sandhu, Information Commissioner
4. Smt Sushma Singh, Information Commissioner
5. Shri Basant Seth, Information Commissioner
6. Smt T.Y. Das, Secretary and other officers assisted the Commission.

The Secretary was welcomed on her joining the Commission.

Agenda-1: Monthly registration/disposal of the cases in all registries during December, 2012

The Commission observed that in some of the registries decision of all the disposed cases are not uploaded on the website promptly and number of decisions reflected on the website are less than actual cases disposed during the month. The Commission directed that each registry would ensure uploading decisions after its pronouncement immediately on website. Any registry which fails to comply with this exercise without any reasonable cause, the concerned Data Entry Operator in the registry would not be paid salary for that month. The Commission also directed the registries to place before the Information Commissioners/CIC, pending cases registered up to 31st December, 2011 on a special drive mode for their speedy disposal. This exercise must be completed within 3 months.

The Commission further, directed that the pendency figures regarding cases should be reconciled latest by the end of this month and should be placed on its website in the beginning of February, 2013. Once the pendency figures are ascertained, reallocation amongst the CIC/ICs would be considered.

Agenda-2: Decision on the manner of disposal of the petitions/communications relating to the State governments/State Commission received at the central receipt section, CIC

The Commission directed to run a scroll on its website stating that no action would be taken on the communications received as appeal against decisions of State Information Commissions since the Commission is not the appellate body over the SICs. Further, such communications would be sent for weeding within 2 weeks of its receipt in the Commission.

Agenda-3: Statement on Plan/Non-plan expenditure of Central Information Commission

The Commission noted.

Supplementary Agenda:

The Commission desired that another presentation on the proposed CIC building shall be made by the School of Planning and Architecture preferably in its next meeting.